

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal no. 4 of 2015**

**Dated : 7<sup>th</sup> January, 2015**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**In the matter of**

**Khandaleru Power Co. Ltd. ...Appellant(s)  
Versus  
Golbarga Electricity Supply Company Ltd. & Ors. ....Respondent(s)**

**Counsel for the Appellant(s): Mr. Anantha Narayana M.G.  
Counsel for the Respondent(s):**

**ORDER**

Learned Counsel for Appellant is stated to be unwell. In view of this post  
the matter for Admission on **19.1.2015.**

**(Rakesh Nath)  
Technical Member**

**(Justice Ranjana P. Desai)  
Chairperson**

**mk/jp**